- (a) whether it is fact that traffickers are using Delhi as a centre to sell minors for marriage, prostitution and to work as domestic helps;
- (b) if so, NGOs rescued how many minors who were brought to Delhi from Assam, Orissa, West Bengal and Jharkhand; and
  - (c) what steps the Ministry is taking to check this trend?

MINISTER OF STATE IN THE MINISTRY **AFFAIRS** OF HOME (SHRI JITENDRA SINGH): (a) to (c) Instances of traffickers using Delhi as a centre to sell minors for marriage, prostitution and to work as domestic helps have been reported. 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. However, Government of India has adopted a multi-pronged approach to combat human trafficking viz., issuing of Advisory dated 9.9.2009 (available at www.mha.nic.in) to States/UTs to deal with crime of trafficking in a holistic manner and to evolve a effective and comprehensive strategy encompassing rescue, relief and rehabilitation of victims besides taking deterrent action against the law violators; setting up of Anti Trafficking Nodal Cell in Ministry of Home Affairs; launching of Certificate Course on Anti Human Trafficking by Indira Gandhi National Open University (IGNOU) in partnership with MHA and implementing a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti Human Trafficking Units and Training of Trainers. In this regard, Ministry of Home Affairs has released funds to the tune of Rs. 8.72 crores in the year 2010-11 to all State Governments. Delhi has established eleven Anti Human Trafficking Units to tackle the menace of human trafficking. Ministry of Women and Child Development also runs shelter based homes, such as Short Stay-Homes, Swadhar Homes for women in difficult circumstances including trafficked victims.

## States not having technology to investigate bomb blast cases

2406. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that many States of our country still do not have the technology to investigate bomb blast cases;
  - (b) if so, the reasons therefor; and
  - (c) whether Ministry is trying to address this problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) No, Sir. All States have Bomb Detection and Disposal Squads as well as Forensic Science Laboratories to investigate bomb blast cases. For more complex situations the Central Forensic Science Laboratory (CFSL) under Government of India or the National Bomb Data Centre (NBDC) under the National Security

Guards (NSG) provides necessary assistance in the investigation. The Bureau of Police Research and Development (BPR&D) conducts/coordinates various training/courses on Bomb Disposal (BD)/Improvised Explosive Devices (IED) etc. A number of such courses have been conducted in 2010 and 2011 for imparting training to police personnel of various States.

## Issue of freedom to observe customs in talks with NSCN (IM)

2407. SHRI KUMAR DEEPAK DAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has any proposal in any form that would enable people to enjoy certain special powers relating to the traditional and social customs of the Nagas in the State of NE Region in the context of the solution of NSCN (IM) demands; and
- (b) if so, the details of the proposal including the progressive report of the discussion with NSCN (IM) with Government of India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) Does not arise.

## Disaster assessment of flood in Assam

2408. SHRI KUMAR DEEPAK DAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has taken any disaster assessment in context with recent devastating flood that occurred in North Lakhimpur and Dhemaji district in Assam, where life and properties have been damaged extensively;
  - (b) if so, the details of the study and the steps taken thereon;
- (c) whether the Ministry is aware of the fact that the said disaster has a wide ranging repercussions on the economic, political, cultural and psychological lives of communities living there; and
  - (d) if so, the details of action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) As per assessment of the Government of Assam, informed that 4 persons have lost their lives and about 3,07,387 people were affected in 5 revenue circles under the district of North Lakhimpur. Similarly, 6 persons have lost their lives and about 2,97,634 people have been affected in 4 revenue circles under the district of Dhemaji. In addition, there has been damage to infrastructure also.